

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 73**

Dated Guwahati, the 25<sup>th</sup> November, 2013.

In supersession of all previous orders/notifications, Hon'ble the Chief Justice has been pleased to constitute/reconstitute the committees of Hon'ble Judges as mentioned below :-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECRETARY
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice K.Sreedhar Rao 3. Hon'ble Mr. Justice T. Vaiphei 4. Hon'ble Mr. Justice B.K. Sharma 5. Hon'ble Mr. Justice B.P. Katakey	Registrar General & Registrar (Vigilance)
2.	Committee for Buildings, Infrastructure, preparation of Vision Statement for High Court & District Court and creation of new post of Judicial Officers at all level with support staff.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice B. P. Katakey 3. Hon'ble Mr. Justice C. R. Sarma 4. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)
3.	Library Committee (a) for all the High Court Benches; (b) for all the District Courts including Family Court etc.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice A.K. Goswami	Librarian-cum-Research Officer (LRO)
4.	Committee for Complaints against Sexual Harassment for all High Court Benches	1. Hon'ble Mrs. Justice Anima Hazarika 2. Ms. Millie Hazarika, Senior Advocate. 3. Dr. Ruma Bordoloi, Principal, NEF Law College, Guwahati 4. Smt. Ranjushree Kalita, Jt. Registrar (Admn.-II) 5. Mr. Biman Gogoi, Dy. Registrar (PM & P) 6 Ms. Maitreyi Devi, SAA	Jt. Registrar (Admn.-II)

5.	Information and Communication Technology Committee	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice Hrishikesh Roy</li> <li>3. Hon'ble Mr. Justice UjjalBhuyan</li> </ol>	Joint Registrar(PM&P)
6.	<p>Committee for dealing with all matters relating to Officers and Staff of the High Court.</p> <p>The Committee to deal with following matters:-</p> <ol style="list-style-type: none"> <li>a) Promotion &amp; ACP of Officers and Staff</li> <li>b) All Matters relating to ACRs of Officers and staff</li> <li>c) Staff Welfare</li> </ol>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice T. Vaiphei</li> <li>2. Hon'ble Mr. Justice B. K. Sharma</li> <li>3. Hon'ble Mr. Justice C.R. Sarma</li> </ol>	<p>Registrar (Admn.)</p> <p>to be assisted by Jt. Registrar(Admn.-I)</p>
7.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice B.P. Katakey</li> <li>2. Hon'ble Mr. Justice C.R. Sarma</li> <li>3. Hon'ble Mr. Justice A.K.Goswami</li> <li>4. Hon'ble Mr. Justice NishitenduChaudhury</li> <li>5. Dist. &amp; Sessions Judge, Kamrup, Guwahati</li> <li>6. Shri G.N. Sahewalla, Senior Advocate</li> <li>7. ShriHariKantaDeka, Senior Advocate</li> </ol>	Registrar (Judicial)
8.	Rule Committee for all other Rules	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice B.K.Sharma</li> <li>2. Hon'ble Mr. Justice C.R. Sarma</li> <li>3. Hon'ble Mr. Justice A.K. Goswami</li> </ol>	Registrar(Vigilance)
9.	Juvenile Justice Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mrs. Justice (Dr.) I. Shah</li> <li>2. Hon'ble Mr. Justice M. R. Pathak</li> </ol>	Joint Registrar (Vigilance)

10.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all the States.	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice T. Vaiphei</li> <li>4. Hon'ble Mr Justice B. K. Sharma</li> </ol>	<p>In charge, Recruitment Cell [Registrar (Admn.)]</p> <p>to be assisted by Sri C.B. Gogoi, Joint Registrar (Recruitment)</p>
11.	Committee for Centralised Recruitment for officers & staff of subordinate judiciary and all Benches of the High Court	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice B.P. Katakey</li> <li>4. Hon'ble Mr. Justice C. R. Sarma</li> </ol>	<p>Sri C.B. Gogoi, Joint Registrar (Recruitment)</p> <p>To be assisted by Sri Nil Kamal Das, Dy. Registrar (Bench)</p>
12.	Committee to examine contribution of Gauhati High Court in development of Law.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Hrishikesh Roy.</li> <li>2. Hon'ble Mr. Justice A.K. Goswami</li> </ol>	Registrar(Judicial)
13.	Public Interest Litigation Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice B. K. Sharma</li> <li>2. Hon'ble Mr. Justice A. K. Goswami</li> <li>3. Hon'ble Mr. Justice Ujjal Bhuyan</li> </ol>	Registrar (Judicial)
14.	Committee for consideration of Shetty Commission's recommendation on Revision of Pay Scales etc. of the Subordinate Court Staff of Assam	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice K.Sreedhar Rao</li> <li>2. Hon'ble Mr. Justice B.K. Sharma</li> <li>3. Hon'ble Mr. Justice P. K. Saikia</li> </ol>	Joint Registrar (Vigilance)
15.	Committee to examine the continued utility of all Judicial Officers in all the States under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice.</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice T. Vaiphei</li> </ol>	Registrar (Vigilance)

16.	Financial Affairs & Budget Committee including matters relating to implementation of 13 <sup>th</sup> Finance Commission's recommendations and centrally sponsored schemes	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice K. Sreedhar Rao 3. Hon'ble Mr. Justice C. R. Sarma 4. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.) to be assisted by Jt. Registrar (PM&P) & Dy. Registrar, (Finance)
17.	Mediation Monitoring Committee	1. Hon'ble Mr. Justice T. Vaiphei 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice L.S.Jamir	Registrar (Admn.)
18.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice K. Sreedhar Rao 3. Hon'ble Mr. Justice C.R. Sarma	Registrar (Judicial)
19.	Committee to look after affairs of Law Research Institute	1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice Ujjal Bhuyan	Joint Registrar (Admn-I)
20.	Committee for Implementation of National Court Management System	1. Hon'ble Mr. Justice B.P. Katakey 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Judicial)
21.	Committee for Judicial Education and Training	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice C.R. Sarma	Sri R. A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.

**N.B.:-**

1. Matters/Issues not expressly covered by any of the Committee shall be put up before Hon'ble the Chief Justice.
2. In case of urgency and having regard to the importance of the issue involved the meeting of any Committee may be held with the Chief Justice, if so approved by the Chief Justice.

3. In case of urgency and having regard to the importance of the issue involved, any matter may be directly put up before the Chief Justice, if so approved by the Chief Justice.

4. In case of matters relating to any of the outlying benches, the Registrar/ Joint Registrar of the concerned outlying bench shall coordinate with the secretary of the concerned committee.

By Order,

Sd/- M.K. Bhattacharjee  
REGISTRAR GENERAL

Memo No.HC. III -23/2013/ 4969-91 / G dated 25<sup>th</sup> November, 2013

Copy to :-

1. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl
3. District & Sessions Judge, Kamrup, Assam.
4. District & Sessions Judge, all the Judl. dist., Assam.
5. Shri G.N Sahewalla, Sr. Advocate, Gauhati High Court, Guwahati.
6. Shri Hari Kanta Deka, Sr. Advocate, Gauhati High Court, Guwahati.
7. Ms. Milli Hazarika, Sr. Advocate, Gauhati High Court, Guwahati.
8. The Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Arunachal Pradesh.
11. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
13. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. Smti. Ruma Bordoloi, Principal, NEF Law College, Guwahati
16. The Pvt. Secretary to Hon'ble Mr./Mrs./Mrs.(Dr.) Justice \_\_\_\_\_  
Gauhati High Court, Guwahati
17. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
18. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Court Master (\_\_\_\_\_), Gauhati High Court, Guwahati.
20. The Court Officer No. I, Gauhati High Court, Guwahati.
21. Mrs. Maitreyi Devi, SAA, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. Notice Board, Gauhati High Court, Guwahati

REGISTRAR GENERAL

25/11/13  
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